

12.00 Noon

PAPERS LAID ON THE TABLE

- I. Notification of Ministry of Environment and Forests**
- II. Report and Accounts (1998-99) of the West Bengal Forest Development Corporation Limited, Kolkata and related papers**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU) : Sir, I lay on the Table :-

- I. A copy (in English and Hindi) of the Ministry of Environment & Forests Notification S.O. No. 301 (E) dated 14th March, 2002 amending Notification S.O. No. 884 (E) dated 19th December, 1996, under Section 26 of the Environment (Protection) Act, 1986.[Placed in Library. See No. L.T. 5426/02]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Twenty-fifth Annual Report and Accounts of the West Bengal Forest Development Corporation Limited, Kolkata, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5787/02]
- I. Report and Accounts (2000-01)' of the Central Electronics Limited, New Delhi and related papers.**
- II. Report and Accounts (2000-01) of the Consultancy Development Centre, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. (SMT.) RITA VERMA) : Sir, I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Twenty-seventh Annual Repdrt and Accounts of the Central Electronics Limited, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5550/02]
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Fifteenth Annual Report and Accounts of the Consultancy Development Centre, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5439/02]
- I. **Report and Accounts (2000-01) of the Centre for Railway Information systems, New Delhi and related papers**
- II. **Report for the year ending 31st march, 2000 on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in Recruitment and promotion categories on the Railways**

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Centre for Railway Information Systems, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.